



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.03.2025

### NOTICE

Please take notice that the following matters listed in the Court – IV on 25.03.2025 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Restoration Application No. 9 of 2025 in Comp. App. (AT) (Ins) No. 1032 of 2024	Niharika Goel Suspended Director of Satellite Cables Pvt. Ltd. Vs. Suraj Garg SRA of Satellite Cables Pvt. Ltd. & Ors.	25.03.2025	27.03.2025
2.	Comp. App. (AT) (Ins) No. 384 of 2023 & I.A. No. 1288, 1289 of 2023	Union Bank of India Vs. Ansal API Infrastructure Ltd. & Ors.	25.03.2025	03.04.2025
3.	Comp. App. (AT) (Ins) No. 1581 of 2023 & I.A. No. 1020 of 2024	Uttar Pradesh Housing and Development Board Vs. K.S.N Buildwell Pvt. Ltd. & Anr.	25.03.2025	03.04.2025
4.	Comp. App. (AT) (Ins) No. 1630 of 2023 & I.A. No. 5889 of 2023	Redpro Construction Pvt. Ltd. Vs. Skyline Infratech Pvt. Ltd.	25.03.2025	03.04.2025

5.	Comp. App. (AT) (Ins) No. 67 of 2024 & I.A. No. 213 of 2024	Kotak Mahindra Bank Ltd. Vs. IDBI Bank Ltd. & Ors.  <b>With</b>	25.03.2025	04.04.2025
6.	Comp. App. (AT) (Ins) No. 68 of 2024 & I.A. No. 214 of 2024	Kotak Mahindra Bank Ltd. Vs. State Bank of India & Anr.  <b>With</b>	25.03.2025	04.04.2025
7.	Comp. App. (AT) (Ins) No. 198 of 2024	Kotak Mahindra Bank Ltd. Vs. Jovita Reema Mathias & Ors.	25.03.2025	04.04.2025
8.	Comp. App. (AT) (Ins) No. 363 of 2024 & I.A. No. 1231 of 2024	Mukesh Verma Resolution Professional IMP Powers Ltd. Vs. Committee of Creditors IMP Powers Limited through State Bank of India	25.03.2025	04.04.2025
9.	Comp. App. (AT) (Ins) No. 375 of 2024 & I.A. No. 1278 of 2024	Leena Salot, Proprietor of Riddhim Textiles Vs. Ridham Synthetics Pvt. Ltd.	25.03.2025	04.04.2025
10.	Comp. App. (AT) (Ins) No. 649 of 2024	Leo Creations Pvt. Ltd. Vs. ASR Logistics India Pvt. Ltd.	25.03.2025	07.04.2025
11.	Comp. App. (AT) (Ins) No. 972 of 2024  <b>(With Defects)</b>	Anukriti Goel Vs. Shilpi Cable Pvt. Ltd. & Anr.	25.03.2025	07.04.2025

<b>12.</b>	Comp. App. (AT) (Ins) No. 1184 & 1185 of 2024	Phenix Building Solutions Pvt. Ltd. Vs. Mascot Suryapur LLP	<b>25.03.2025</b>	<b>07.04.2025</b>
<b>13.</b>	Comp. App. (AT) (Ins) No. 1328 of 2024	M & B Engineering Ltd. Vs. Mascot Suryapur LLP	<b>25.03.2025</b>	<b>07.04.2025</b>
<b>14.</b>	Comp. App. (AT) (Ins) No. 1366 of 2024	Gokul Sai Udyog LLP Vs. Katyayni Contractors Pvt. Ltd.	<b>25.03.2025</b>	<b>08.04.2025</b>
<b>15.</b>	Comp. App. (AT) (Ins) No. 1514 of 2024 & I.A. No. 5492, 5493 of 2024	Maithan Alloys Ltd. Vs. Eastern Power Distribution Company of Andhra Pradesh Ltd. & Anr.  <b>With</b>	<b>25.03.2025</b>	<b>08.04.2025</b>
<b>16.</b>	Comp. App. (AT) (Ins) No. 1537 of 2024 & I.A. No. 5572, 5573 of 2024	Maithan Alloys Ltd. Vs. Eastern Power Distribution Company of Andhra Pradesh Ltd. & Ors.	<b>25.03.2025</b>	<b>08.04.2025</b>
<b>17.</b>	Comp. App. (AT) (Ins) No. 1729 of 2024 & I.A. No. 6324 of 2024	Oswal Minerals Ltd. Vs. Ark Engineering Pvt. Ltd.	<b>25.03.2025</b>	<b>09.04.2025</b>
<b>18.</b>	Comp. App. (AT) (Ins) No. 1757 of 2024 & I.A. No. 6409 of 2024	Trinity Auto Components Ltd Vs. Axis Bank Ltd.	<b>25.03.2025</b>	<b>09.04.2025</b>

<b>19.</b>	Comp. App. (AT) (Ins) No. 1765 of 2024 & I.A. No. 6441, 6442, 7864 of 2024	Niryat Sam Apparels (India) Ltd. Vs. Yes Bank Ltd.	<b>25.03.2025</b>	<b>15.04.2025</b>
<b>20.</b>	Comp. App. (AT) (Ins) No. 2069 of 2024	Divyesh Desai, Liquidator of Trend Electronics Ltd. Vs. Dish Infra Services Pvt. Ltd. & Anr.	<b>25.03.2025</b>	<b>15.04.2025</b>
<b>21.</b>	Competition App. (AT) No. 04 of 2021	International Subscription Agency Vs. Competition Commission of India & Ors.	<b>25.03.2025</b>	<b>15.04.2025</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar